NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TD ANGEED DETITION NO	
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.100/9/HDB/2017
COMMINICAL EXPLICATION (NO.	C1 (1B) 1(0.100/)/11BB/2017
NAME OF THE COMPANY	
	Ksheeraabad Constructions Pvt Ltd
	Asheer aabad Constructions 1 vt Etd
NAME OF THE PETITIONER(S)	
	Vijay Nirman Company Pvt Ltd
NAME OF THE RESPONDENT(S)	
	Ksheeraabad Constructions Pvt Ltd
UNDER SECTION	9 of IBC
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. SURESH KUMAR	Adv.	Luxelikand e gruci !	Con lesy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Venutsurellio	GM	9849 3681 .	I ha

T. V. L-NARASIMHA RAD

Heard Dr P.V. Amarnadha Prasad and Shri K. Suresh Kumar, Learned Counsel for the Petitioner, Shri R. Venkateswara Rao,

General Manager of the Respondent Company and Shri T.V.L. Narasimha Rao, Learned IRP. The Learned Counsel for the Petitioner submit that the case is still pending before the Hon'ble High Court. At the request of

the Learned Counsel for the Petitioner, Post the case on 17.11.2017.

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